

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

16. CP/99(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Sanjeev Ramesh Doshi And Others
Vs
Rescon Manufacturing Co. Pvt Ltd

Section 241(1), 242(4), 271-273 of Companies Act, 2013

ORDER

1. Adv. Milan Hebballi for the petitioner present through virtual mode.
Adv. Rahul Gaikwad a/w Adv. Aman Thawar i/b Gravidas Legal for the Respondent no.1 & Respondent no.2 present through physical mode.
2. Post this matter on **29.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)